

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 218 OF 2014 & IA NO. 337 OF 2014
APPEAL NO. 166 OF 2014 & IA NO. 275 OF 2014
APPEAL NO. 296 OF 2013

Dated : 12th October, 2015

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

APPEAL NO. 218 OF 2014 & IA NO. 337 OF 2014

Prayas Energy GroupAppellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran,
Mr.Kumar Mihir,
Ms. Rnjitha Ramachandran,
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R.1

Mr. Amit Kapur, Ms. Poonam Verma &
Mr. Gaurav Dudeja
Mr. Malav Deliwala for Adani

APPEAL NO. 166 OF 2014 & IA NO. 275 OF 2014

Maharashtra State Electricity Distribution Co. Ltd.Appellant(s)
Versus
Adani Power Maharashtra Ltd. & Ors.Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan,
Mr.D.V.Raghu Vamsy for MERC

Mr. Amit Kapur, Ms. Poonam Verma &
Mr. Gaurav Dudeja
Mr. Malav Deliwala for Adani

Mr. M.G. Ramachandran

APPEAL NO. 296 OF 2013

Prayas Energy Group

.....Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors.

.....Respondent(s)

Counsel for the Appellant(s)

:

Mr. M.G. Ramachandran,
Mr.Kumar Mihir,
Ms. Anushree Bardhan and

Counsel for the Respondent(s)

:

Mr. Buddy A. Ranganadhan,
Mr.D.V.Raghu Vamsy for R.1

Mr. Amit Kapur, Ms. Poonam Verma &
Mr. Gaurav Dudeja
Mr. Malav Deliwala for Adani

ORDER

List these matters on **01.12.2015 at 11.00 a.m.**

(I.J. Kapoor)
Technical Member

(T. Munikrishnaiah)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

Ts/dk